

ORISSA HIGH COURT

FILING REPORT AS ON :05/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/47026/2026	THE PROJECT DIRECTOR, NHAI, SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	AJIT PATNAIK VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	// 0 //	
2	D-ARBP/47000/2026	KHALSA ENGINEERING WORKS, TALCHER, ANGUL VS SIMPLEX INFRASTRUCTURE LTD., KOLKATA	JANMEJAYA DASH VS SIMPLEX INFRASTRUCTURE LTD., KOLKATA	// 0 //	
3	D-ARBP/47196/2026	M/S. NITYANANDA FARAK VS M/S DAITARI SATYABHAMA INFRASTRUCTURES PVT. LTD., BHUBANESWAR	SANTOSH KUMAR MISHRA VS M/S DAITARI SATYABHAMA INFRASTRUCTURES PVT. LTD., BHUBANESWAR	// 0 //	
4	D-BLAPL/30500/2026	DEBENDRA MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS STATE OF ODISHA	DORAGUDA PS /152 /2025 0 //	
5	D-BLAPL/30501/2026	PRAMESH KANHOR @ BEDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	BOUDH /175 /2023 0 //	
6	D-BLAPL/30502/2026	PRAMESH KANHOR @ BEDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	BOUDH /378 /2025 0 //	
7	D-BLAPL/30503/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS STATE OF ODISHA	PIPLI /257 /2026 0 //	
8	D-BLAPL/30504/2026	AJIT BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	PURUNAKATAK /193 /2026 0 //	
9	D-BLAPL/30505/2026	SUSHANT PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	BOUDH /288 /2026 0 //	
10	D-BLAPL/30506/2026	RAMESH NATH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS STATE OF ODISHA	/ /0 0 //	
11	D-BLAPL/30509/2026	BHAGIRATHI BAGHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	PURUNAKATAK /193 /2026 0 //	

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12	D-BLAPL/30516/2026	SANTOSH KUMAR SETHY VS STATE OF ODISHA	RATNAKAR SAHOO VS	KANPUR /100 /2026 () //	
13	D-BLAPL/30517/2026	SURYA KANTA BARIK @ SURYA @ UDAYA BARIK VS STATE OF ODISHA	SIBU DAS VS	BANAPUR P.S. /294 /2026 () //	
14	D-BLAPL/30520/2026	NILAMBAR SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /237 /2022 () //	
15	D-BLAPL/30521/2026	AJIT LIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /144 /2026 () //	
16	D-BLAPL/30522/2026	ANUP KIRO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /80 /2026 () //	
17	D-BLAPL/30523/2026	SOMANATH LINGAR @ LINGER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /40 /2026 () //	
18	D-BLAPL/30524/2026	ISRAFIL KHAN @ CHINTU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RANPUR /305 /2026 () //	
19	D-BLAPL/30527/2026	NIKHIL CHANDRA TAPALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /25 /2001 () //	
20	D-BLAPL/30529/2026	UTTAM @ SANTOSH DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /440 /2026 () //	
21	D-BLAPL/30530/2026	NARAYAN MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /12 /2026 () //	
22	D-BLAPL/30532/2026	SANTOSH SABAR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	BANAPUR P.S. /269 /2026 () //	AOD20220001998C202600037
23	D-BLAPL/30533/2026	TARACHAND TANDI	KHAGESWAR BEHERA	BOLANGIR TOWN /413 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30537/2026	SUKANTA PRADHAN	UMAKANTA BARIK	KHALLIKOTE /717 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30539/2026	CHANDAN BAG @ DINESH	JNYANANANDA PANDA	MUDANPUR RAMPUR /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30541/2026	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA	BISWORANJAN SWAIN	BANARAPAL /231 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30544/2026	SAGAR @ SUSANT NAYAK @ SUSANS NAYAK	AMITAV TRIPATHY	PHULBANI SADAR /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30545/2026	MANAS @ DIPU SAHOO	AMITAV TRIPATHY	NUAGAON /202 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30546/2026	BIKASH SANDHA	ABHAS MOHANTY	RENGALI (SAMBALPUR) /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30547/2026	ASHOK KUMAR DIGAL	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30548/2026	THAKUR PRASAD HARPAL	BIKRAM CHANDRA GHADAI	JONK /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30551/2026	AKRURA @ AKURA BEHERA	BIKRAM KESHARI RAJ	BARAMBA /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30555/2026	BASANTI BEHERA	BIKRAM KESHARI RAJ	BARAMBA /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30557/2026	RUJIT KANHAR	NARENDRA KUMAR LENKA	/ /0	
		VS	VS	()	

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35	D-BLAPL/30559/2026	STATE OF ODISHA SUSHIL KUMAR KISAN VS	SUJIT KUMAR SWAIN VS	// DEOGARH /219 /2026 ()	
36	D-BLAPL/30566/2026	STATE OF ODISHA LADA @ LODA NACHIKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /1 /2010 ()	
37	D-BLAPL/30567/2026	STATE OF ODISHA KABITA BEHERA VS	RABINDRA PRASAD PATNAIK VS	// ANGUL TOWN /792 /2026 ()	AOD20230000619C202600005
38	D-BLAPL/30568/2026	STATE OF ODISHA RAJEYA KENDRUKA @ RAJAYA KENDRUKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /4 /2010 ()	
39	D-BLAPL/30570/2026	STATE OF ODISHA LALIT KUMAR VS	JUGALA KISHORE PANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /2022/20204450C202600024 ()	
40	D-BLAPL/30571/2026	STATE OF ODISHA LADA NACHIKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /3 /2012 ()	
41	D-BLAPL/30572/2026	STATE OF ODISHA RAJEYA KENDRUKA @ RAJAYA KENDRUKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /1 /2010 ()	
42	D-BLAPL/30575/2026	STATE OF ODISHA RAJEYA @ RAJAYA KENDRUKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /13 /2012 ()	
43	D-BLAPL/30576/2026	STATE OF ODISHA LADA @ LODA NACHIKA VS	SK. ZAFARULLA VS	// NARAYANPATNA /4 /2010 ()	
44	D-BLAPL/30585/2026	STATE OF ODISHA NABIN KUMAR SADANGI VS	HIMANSHU SEKHAR MISHRA VS	// PUINTALA /217 /2026 ()	
45	D-BLAPL/30591/2026	STATE OF ODISHA SUPRIYA MAHARANA VS	KARUNAKAR GAYA VS	// CHANDAKA P.S. /352 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/30592/2026	AFTAR SAHA VS STATE OF ODISHA	GURUPRASAD BEHERA VS VS	// () //	AOR20220000925C202600074
47	D-BLAPL/30593/2026	DEBASIS BIBHORE @ CHINTU VS STATE OF ODISHA	RAJIB RATH VS VS	RAYAGADA TOWN /184 /2026 () //	
48	D-BLAPL/30594/2026	RAJA MOHARANA VS STATE OF ODISHA	KARUNAKAR GAYA VS VS	JAGATSINGPUR /652 /2026 () //	
49	D-BLAPL/30599/2026	SANJEEB KUMAR MOHANTY @ BABUNI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS VS	TANGARPALI /132 /2026 () //	
50	D-BLAPL/30604/2026	BAPUJI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS VS	BHANJANAGAR /666 /2026 () //	AOR20220001311C202600142
51	D-BLAPL/30605/2026	SUBAL NATH VS STATE OF ODISHA	ARUNA NAYAK VS VS	ANGUL SADAR PS /576 /2026 () //	
52	D-BLAPL/30607/2026	DILLIP JANI VS STATE OF ODISHA	LAMBODOR ACHARI VS VS	TARASINGI /140 /2026 () //	AOR20220001311C202600138
53	D-BLAPL/30609/2026	MILU @ SATYABRATA MOHANTY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS VS	LALBAG /463 /2025 () //	
54	D-BLAPL/30610/2026	MANDIR PATRA VS STATE OF ODISHA	BIKASH KARNA VS VS	GHANTAPADA /123 /2026 () //	
55	D-BLAPL/30612/2026	A.SANTOSH VS STATE OF ODISHA	LAMBODOR ACHARI VS VS	ASKA /422 /2026 () //	AOR20220001311C202600140
56	D-BLAPL/30615/2026	GANESWAR SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS VS	TALCHER TOWN /1282 /2025 () //	
57	D-BLAPL/30617/2026	PRASANJIT SARKAR	HARI KRUSHNA PANIGRAHI	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30618/2026	SANJAY KUMAR NAIK	SURYAKANTA DWIBEDI	JASHIPUR /257 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30621/2026	SURESH NAYAK	SURYAKANTA DWIBEDI	K.NUAGOAN /95 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30625/2026	ARJUNA NAIK	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30626/2026	GOPINATH SAHU	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30631/2026	ISHWARA DHALA	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30632/2026	NIMAIN BAGH	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30635/2026	DEBANANDA BHUE	GHANASHYAM BANJI	BARGARH SADAR /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30636/2026	PRADEEP @ PRADIP KUMAR SAHOO	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30640/2026	SANJIB XALXO	SITIKANT MISHRA	SUNDARGARH TOWN /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30641/2026	SANKAR @ SANKARSAN PADHY	ADITI HOTA	HINJILI /542 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/30648/2026	BACHAN DIGAL	SOUBHAGYA KUMAR DASH	PHULBANI SADAR /190 /2026	AOR20220001631C202600302
		VS	VS	()	

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69	D-BLAPL/30649/2026	STATE OF ODISHA KISHORE KUMAR DAS VS	JAGADIP SAHOO VS	// // ()	AOD20250001139C202600033
70	D-BLAPL/30650/2026	STATE OF ODISHA JAGANNATH MAHURI VS	KULDEEP MOHANTY VS	// MAHILA P.S. BUXIBAZAR /100 /2026 ()	AOD20240000012C202600305
71	D-BLAPL/30652/2026	STATE OF ODISHA GULAB SINGH @ SONU SINGH VS	PRASANTA KUMAR SAHOO VS	// KALIMELA /95 /2025 ()	
72	D-BLAPL/30658/2026	STATE OF ODISHA ASHOK SWAIN VS	LAMBODOR ACHARI VS	// SURADA /131 /2017 ()	AOR20220001311C202600143
73	D-BLAPL/30662/2026	STATE OF ODISHA KANHA@RABINARAYAN SHI VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /391 /2026 ()	AOD20240000364C202600235
74	D-BLAPL/30663/2026	STATE OF ODISHA ASHOK KUMAR MAHARANA VS	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600301
75	D-BLAPL/30664/2026	State Of Odisha RAMACHANDRA NAHAK VS	DHARITRI MISHRA VS	// // ()	AOD20250001192C202600002
76	D-BLAPL/30665/2026	STATE OF ODISHA SAPAN KUMAR PANIGRAHI VS	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600300
77	D-BLAPL/30666/2026	State Of Odisha MUKESH KHADIA VS	DIBYA PRAKASH MISHRA VS	// KATARBAGA /1 /2005 ()	AOR20220002454C202600146
78	D-BLAPL/30670/2026	STATE OF ODISHA KOTA RAJESH @ K.RAJESH VS	PRATAP CHANDRA CHHINCHANI VS	// CHANDILI /326 /2025 ()	
79	D-BLAPL/30674/2026	STATE OF ODISHA ABINASH POWAR @ ABHINASH POWAR VS	AMULYA RATNA PANDA VS	// AMBADOLA /87 /2019 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/30678/2026	SWAYAMSU SATYAPRIYA SAMAL VS STATE OF ODISHA	ABHISHEK DASH VS	PAHALA /379 /2026 () //	AOD20240000186C202600081
81	D-BLAPL/30680/2026	IPSITA PANIGRAHI VS STATE OF ODISHA	DEVASHIS PANDA VS	INDUSTRIAL ESTATE PS /163 /2026 () //	
82	D-BLAPL/30686/2026	DEBADYUTI NANDA VS STATE OF ODISHA(VIG.)	PRATYUSHA NAIDU VS	BALASORE VIGILANCE /13 /2026 () //	
83	D-BLAPL/30688/2026	SUNIL KANHAR VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600303
84	D-BLAPL/30690/2026	BINAY KUMAR GARNAYAK ALIAS BINAYA KUMAR GARNAYAK VS STATE OF ODISHA VIGILANCE	Suryakant Dwivedi VS	// () //	AOR20220001245C202600029
85	D-BLAPL/30693/2026	SHREEKANTA KHASKEL ALIAS RAJIB ALIAS LADEN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600306
86	D-BLAPL/30698/2026	MAHATAB KHARSEL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 () //	
87	D-BLAPL/30699/2026	RAGHU MUDULI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /377 /2024 () //	
88	D-BLAPL/30707/2026	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 () //	
89	D-BLAPL/30711/2026	BALARAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /39 /2024 () //	
90	D-BLAPL/30717/2026	KSHIRABDI CHANDRA NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /111 /2026 () //	
91	D-BLAPL/30719/2026	SUMANTA BHOI	SUVASHISH PATTANAIK	NIALI /585 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/30723/2026	MONALISA BEHERA	RANJAN KUMAR NAYAK	JHARSUGUDA /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/30726/2026	MIKUN BEHERA	RANJAN KUMAR NAYAK	JHARSUGUDA /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/30727/2026	PRADYUMNA KUMAR SETHI	ASHOK KUMAR ROUT	SALIPUR /476 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/30730/2026	AMAR DAS	HARISANKAR MAHAPATRA	BERHAMPUR SADAR /540 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/30736/2026	HASYA KHARA	AMIT KUMAR SAHU	PADWA /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/30740/2026	SARBESWAR SRICHANDAN @ MANGU	PRAFULLA KUMAR KHATEI	KHURDA MODEL /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/30741/2026	MANTU BEHERA	JAYAKRISHNA MOHAPATRA	JASHIPUR /77 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/30743/2026	SUKADEB DEHURY	ARIJEET MISHRA	PURUNAKOTE /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/30744/2026	SUJIT NAIK	JAYAKRISHNA MOHAPATRA	NCB BHUBANESWAR /3 /2026	
		VS	VS	()	
		UNION OF INDIA		//	
101	D-BLAPL/30747/2026	SIBA NAYAK	ARIJEET MISHRA	JEYPORE TOWN /316 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/30748/2026	KARAMAT ALI	PRAFULLA KUMAR KHATEI	PHULBANI SADAR /169 /2026	
		VS	VS	()	

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103	D-BLAPL/30749/2026	STATE OF ODISHA PANKAJ PRASAD VS	AMIT SUJAT BISWAL VS	// TARBHA /261 /2026 ()	
104	D-BLAPL/30750/2026	STATE OF ODISHA AKASH HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE TOWN /301 /2026 ()	
105	D-BLAPL/30753/2026	STATE OF ODISHA MOHD. ARBAZ KHAN VS	PRAFULLA KUMAR KHATEI VS	// PHULBANI SADAR /169 /2026 ()	
106	D-BLAPL/30759/2026	STATE OF ODISHA SK ASAFAR@BAHUTI VS	GURUPRASAD BEHERA VS	// TANGI (KHURDA) /356 /2026 ()	AOR20220000925C202600075
107	D-BLAPL/30760/2026	STATE OF ODISHA MADHAB KHEMUDU VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /203 /2023 ()	
108	D-BLAPL/30761/2026	STATE OF ODISHA ABDUL AJIZ SEKH @ ABDUL AJIZ SHAIKH VS	RAVI SHANKAR SAMAL VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /11 /2026 ()	
109	D-BLAPL/30763/2026	STATE OF ODISHA LALIT BERIHA VS	ABHAS MOHANTY VS	// RENGALI (SAMBALPUR) /177 /2026 ()	
110	D-BLAPL/30768/2026	STATE OF ODISHA CHOTU SENDRIA @ CHHOTU SENDRIYA VS	SANJAYA KUMAR PANIGRAHI VS	// JHARSUGUDA SADAR /131 /2026 ()	
111	D-BLAPL/30769/2026	STATE OF ODISHA BUDHADEB MAHAKUR VS	MANAS KUMAR CHAND VS	// BARGARH RURAL /201 /2024 ()	
112	D-BLAPL/30770/2026	STATE OF ODISHA MANAS KUMAR NANDI VS	BANAMALI SAHOO VS	// BALIAPAL /432 /2026 ()	
113	D-BLAPL/30771/2026	STATE OF ODISHA PREMANANDA NATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BANAPUR P.S. /151 /2025 () //	

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114	D-BLAPL/30774/2026	AJAYA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL TOWN /247 /2025 () //	
115	D-BLAPL/30775/2026	PRADEEP PANIGRAHI @ PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADABAZAR /137 /2025 () //	
116	D-BLAPL/30776/2026	SRIKANTA ROUTRAY @ SRIKANTA ROUTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	KONARK /243 /2026 () //	
117	D-BLAPL/30777/2026	SANTOSH @ GANIA @ GANESWAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLANTHARA (BERHAMPUR) /403 /2023 () //	
118	D-BLAPL/30778/2026	SHARAT SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /292 /2026 () //	
119	D-BLAPL/30780/2026	CHAITANYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
120	D-BLAPL/30781/2026	INDUREKHA OJHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /5 /2026 () //	
121	D-BLAPL/30782/2026	RAJKISHOR MALLIK @ RAJKISHORE MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARI RAMCHANDRAPUR /121 /2026 () //	
122	D-BLAPL/30783/2026	AMOD KARALI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	BAREIPALI /195 /2025 () //	
123	D-BLAPL/30785/2026	HARIHAR PUROHIT VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	CUTTACK SADAR /511 /2026 () //	
124	D-BLAPL/30787/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BOUDH /75 /2025 () //	
125	D-CMAPL/47020/2026	SRI GOPINATH JEW(PRIVATE DEITY)	ADV.	/ /	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CMP/46949/2026	KAJAL SATYAVRATY DEVESH	DEVAVRAT DEVESH	//	
		VS	VS	0	
		PATANJALI PRADHAN		//	
127	D-CMP/46967/2026	LINGARAJ JENA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		MUSI BARIK (DEAD)		//	
128	D-CMP/46971/2026	ABHIMANYU PATI	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		REGISTRAR CIVIL COURT JAJPUR		//	
129	D-CMP/47054/2026	HARAPRIYA RATH @ DASH	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		GAGAN KUMAR RATHA		//	
130	D-CMP/47063/2026	PUSPA KUMARI MOHAPATRA	SURYAKANT DHIR	//	AOD20260000093C202600069
		VS	VS	0	
		GOLAPI GOUDA		//	
131	D-CMP/47089/2026	SUSILA KHARSEL	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		RABI BAG		//	
132	D-CMP/47154/2026	PURNA CHANDRA TARIA	MANAS RANJAN BAUG	//	AOR20220002374C202600125
		VS	VS	0	
		MAHESWAR PATI		//	
133	D-CMP/47211/2026	PRSANTA PAIKARAY	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		ANWESHA PATTANAIK		//	
134	D-CMP/47220/2026	RAJENDRA NARAYAN SETH	SHARDHA DAS	//	
		VS	VS	0	
		JAMINI KANTA SETH		//	
135	D-CMP/47272/2026	LAXMI BARIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		CH. LAXMI NARAYAN NAYAK		//	
136	D-CMP/47281/2026	SANKARSAN @ SANKAR SANKHUA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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137	D-CMP/47285/2026	ARJUN SANKHUA BHARATI DASH VS GADADHARA SARAN	MAHESWAR MOHANTY VS	// // 0 //	
138	D-CMP/47305/2026	BHAGATRAM PUJARI VS BALARAM NAYAK	AMIT PRASAD BOSE VS	// 0 //	
139	D-CMP/47314/2026	ANJALI PANDA VS RAMESH CH. PANDA	SUKANTA KUMAR NAYAK VS	// 0 //	
140	D-CMP/47347/2026	JAGABANDHU MALIK VS BAISHNABA CHARAN BASANTIA	MALAYA KUMAR MISHRA VS	// 0 //	
141	D-CONTC/46937/2026	BIJAYA KUMAR BARIK VS SUBHA SARMA, I.A.S., PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //	AOR20220001600C202600312
142	D-CONTC/46961/2026	ANATA KUMAR NAIK VS PROF.DR.JYOTISH CHANDRA CHOUDHURY, SUPERINTENDENT OF SCB,MEDICAL COLLEGE/AND HOSPITAL,CUTTACK	ADV. VS	// 0 //	
143	D-CONTC/46962/2026	MURALIDHAR PAIKARAY VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
144	D-CONTC/46964/2026	GAYADHAR JENA VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
145	D-CONTC/46966/2026	DAMAYANTI SETHI VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA	ADV. VS	// 0 //	
146	D-CONTC/46968/2026	BANCHHANIDHI SAHOO VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
147	D-CONTC/46969/2026	LOKANATH SAHU VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	

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148	D-CONTC/46970/2026	RAMESH CHANDRA MAHAKUD VS DR.N.THIRUMALA NAIK, IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA	ADV. VS	// 0	
149	D-CONTC/46975/2026	CHITTARANJAN MOHAPATRA VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0	
150	D-CONTC/46978/2026	BASUDEV DASH VS DR.N.THIRUMALA NAIK, IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT, KHURDA	ADV. VS	// 0	
151	D-CONTC/46979/2026	MANJUMANI PRADHAN VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0	
152	D-CONTC/46982/2026	PRAVATI BARIK VS DR.N.THIRUMALA NAIK, IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT, KHURDA	ADV. VS	// 0	
153	D-CONTC/46983/2026	SANKAR SENAPATI VS HEMANT SHARMA, I.A.S.	MUKESH PANDA VS	// 0	
154	D-CONTC/46984/2026	DINABANDHU BISWAL VS DR.N.THIRUMALA NAIK, IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT, KHURDA	ADV. VS	// 0	
155	D-CONTC/46988/2026	PRASANA KUMAR SAHOO VS HEMANT SHARMA, I.A.S.	MUKESH PANDA VS	// 0	
156	D-CONTC/46991/2026	DEVASMITA DAS VS ARVIND AGRAWAL, I.A.S.	SHARMISTHA SAMAL VS	// 0	
157	D-CONTC/46993/2026	JAYA KRUSHNA KARJEE VS THIRUMALA NAIK, I.A.S.	SHARMISTHA SAMAL VS	// 0	
158	D-CONTC/46995/2026	PRATAP KUMAR BEHERA VS ARVIND AGRAWAL, I.A.S.	SHARMISTHA SAMAL VS	// 0	
159	D-CONTC/46998/2026	NIRANJAN PANDA	ADV.	//	

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		VS	VS	0	
		ARVIND AGRAWAL, I.A.S.		//	
160	D-CONTC/47001/2026	SHANTILATA THANAPATI	TRILOCHAN NANDA	//	
		VS	VS	0	
		AMIT KUMAR MISHRA, DIST. TRANSPORT MANAGER, OSRTC, BOLANGIR		//	
161	D-CONTC/47005/2026	SIDDHARTHA SHANKAR MAHAKHUD	TRILOCHAN NANDA	//	
		VS	VS	0	
		PARVEEN VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR		//	
162	D-CONTC/47015/2026	JNANA RANJAN MOHANTY	ADV	//	AOR20220001535C202600315
		VS	VS	0	
		BHASKAR JYOTI SHARMA, PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT			
163	D-CONTC/47018/2026	DR.KAKI NAVYA KANTHI	ADV.	//	
		VS	VS	0	
		DR. BISWAMBER BEHERA, CHIEF DIST. MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA			
164	D-CONTC/47019/2026	PUSPANJALI OJHA	ADV	//	AOD20240000311C202600081
		VS	VS	0	
		DR MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA HEADS OF THE DEPARTMENT BUILDING,			
165	D-CONTC/47035/2026	SUCHITRA SAHOO	ADV.	//	
		VS	VS	0	
		ASWATHY, I.A.S.		//	
166	D-CONTC/47060/2026	BIBHU PRASAD MOHANTY	ADV.	//	AOR20220001535C202600318
		VS	VS	0	
		BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT			
167	D-CONTC/47067/2026	PRATIBHA SETH	ADV.	//	AOD20240000618C202600245
		VS	VS	0	
		GHANSHYAM MEHER,DEO CUM DPC, SAMAGRA SIKHYA ABHIYAN,SUBARNAPUR		//	
168	D-CONTC/47071/2026	MANJULATA BHUYAN	ADV.	//	AOD20240000216C202600030
		VS	VS	0	
		DR.N.TIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT.			
169	D-CONTC/47101/2026	DANDADHAR BEHERA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, I.A.S.		//	
170	D-CONTC/47114/2026	GOPAL CHANDRA SAHOO	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	

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171	D-CONTC/47116/2026	CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHORDHA PURNANANDA MOHANTY VS	PRAVAT KUMAR MUDULI VS	// 0	
172	D-CONTC/47152/2026	CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHORDHA RAMESH CHANDRA PADHY VS	ADV. VS	// 0	
173	D-CONTC/47156/2026	YAMINI SARANGI, I.A.S., COMMNR. CUM SECY., RURAL DEVELOPMENT DEPT.,KHORDHA KUNI SAHU VS	ADV VS	// 0	AOR20220001600C202600317
174	D-CONTC/47158/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT ABODH KUMAR RAY VS	ADV VS	// 0	AOR20220001600C202600315
175	D-CONTC/47160/2026	RAHUL YADAV, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION KAJAL MALLIK VS	ADV. VS	// 0	
176	D-CONTC/47164/2026	DR .N.THIRUMALA NAIK, I.A.S., SECY, S AND ME DEPT., KHURDHA PRASANA KUMAR DAS VS	ADV VS	// 0	AOR20220001600C202600316
177	D-CONTC/47166/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER REOSURCES DEPARTMENT DR. ANSHU PRAKASH NAIK VS	SWAPNIL ROY VS	// 0	AOR20220001600C202600318
178	D-CONTC/47190/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT NIRANJAN MOHANTY VS	ADV. VS	// 0	
179	D-CONTC/47197/2026	AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, NABARANGPUR SURENDRA PANAKA VS	ADV. VS	// 0	
180	D-CONTC/47235/2026	AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, NABARANGPUR SUNIL KUMAR SATAPATHY VS	ADV. VS	// 0	
181	D-CONTC/47242/2026	DR. N. THIRUMALA NAIK, I.A.S. MANOJA KUMAR PATTANAIK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	

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182	D-CONTC/47260/2026	KRISHNA CHANDRA PRADHAN VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
183	D-CONTC/47266/2026	UDAYANATH MALLA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
184	D-CONTC/47271/2026	AMULYA KUMAR PRADHAN VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
185	D-CONTC/47276/2026	AKULA BISHOYI VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
186	D-CONTC/47280/2026	PRATIVA MISHRA VS ADITYA GOYAL, I.A.S.	ADV. VS	// 0 //	
187	D-CONTC/47286/2026	MANORANJAN PATRA VS ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA	PRADEEP KUMAR MAHAPATRA VS	// 0	
188	D-CONTC/47290/2026	GITANJALI MAHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //	
189	D-CONTC/47297/2026	CHINMAYEE PATNAIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //	
190	D-CONTC/47306/2026	DHARMENDRA KUMAR MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //	
191	D-CONTC/47312/2026	BABRUBAHAN MOHAPATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BBSR	SOURAV SUMAN BHUYAN VS	// 0 //	
192	D-CONTC/47320/2026	PARAMANANDA BARIHA VS ADITYA GOYAL, I.A.S.	ADV. VS	// 0 //	
193	D-CONTC/47328/2026	SUBODH KUMAR SETH	ADV.	//	

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		VS	VS	()	
		ADITYA GOYAL, I.A.S.		//	
194	D-CONTC/47339/2026	SABITRI MEHER	ADV.	//	
		VS	VS	()	
		ADITYA GOYAL, I.A.S.		//	
195	D-CONTC/47344/2026	TILOTTAMA BAG	ADV.	//	
		VS	VS	()	
		ADITYA GOYAL, I.A.S.		//	
196	D-CONTC/47349/2026	BALARAM DEHURY	ADV.	//	
		VS	VS	()	
		VISHAL SINGH, I.A.S.		//	
197	D-CONTC/47354/2026	SUBALAYA BHUE	ADV.	//	
		VS	VS	()	
		ADITYA GOYAL, I.A.S.		//	
198	D-CRLA/30514/2026	GUDU @ ADARSH KARAN NAIK	SARADA PRASAD DASH	THAKURMUNDA /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLA/30560/2026	SANJAYA @ MITHUN PRADHANI	KHAGESWAR BEHERA	GOLAMUNDA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLA/30565/2026	SOUMYA RANJAN NAYAK	BHAKTA BHUSHAN BARIK	MAHILA P.S.(BBSR) /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLA/30600/2026	THENGA@MURALIDHAR@MURALIGURU	PANCHANAN PANIGRAHI	BHUBAN /13 /2023	AOD20250000009C202600122
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLA/30692/2026	ANANTA DIGAL	Suryakanta Dwibedi	//	AOR20220001245C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLA/30764/2026	MOTILAL BAG	PUJARANI MUDULI	JAGDALPUR /23 /2017	AOR20260000160C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLA/30784/2026	SURESH SUNYANI	SOUMYA RANJAN MOHANTY	RAJGANGPUR /150 /2024	
		VS	VS	()	

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205	D-CRLMA/30513/2026	STATE OF ODISHA THOKCHAM HEMANTA SINGH VS	SARADA PRASAD DASH VS	// RASGOBINDPUR /391 /2026 ()	
206	D-CRLMC/30508/2026	STATE OF ODISHA DALENDRA KUMAR BHUYAN VS	DR. SUSANT KUMAR KANUNGO VS	// SAMBALPUR VIGILANCE /7 /2011 ()	
207	D-CRLMC/30511/2026	STATE OF ODISHA(VIG.) SHIBA SANKAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// JAGANNATHA PRASAD /146 /2021 ()	AOR20220001558C202600197
208	D-CRLMC/30512/2026	STATE OF ODISHA BISWANATHA PRADHAN VS	RAJENDRA NARAYAN ROUT VS	// DIGAPAHANDI /33 /2020 ()	AOR20220001558C202600198
209	D-CRLMC/30519/2026	STATE OF ODISHA KUNA DAS VS	BASUDEV PUJARI VS	// KODALA /486 /2021 ()	
210	D-CRLMC/30554/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// ANGUL TOWN /453 /2026 ()	
211	D-CRLMC/30561/2026	STATE OF ODISHA SONU BHOL@ABHISEKA BISWAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /248 /2019 ()	AOD20260000401C202600032
212	D-CRLMC/30562/2026	STATE OF ODISHA RUPA NAHAK @ NAYAK VS	AMITAV TRIPATHY VS	// RANPUR /229 /2014 ()	
213	D-CRLMC/30564/2026	STATE OF ODISHA ISWAR CHANDRA MOHANTA VS	SUBHASISH SATAPATHY VS	// BISOI /8 /2010 ()	
214	D-CRLMC/30573/2026	STATE OF ODISHA RAJAT KUMAR SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /345 /2025 ()	
215	D-CRLMC/30578/2026	STATE OF ODISHA RABI @ RABINDRA KUMAR SAHOO VS STATE OF ODISHA	RUDRA PRASAD MOHAPATRA VS	// BALIANTA P.S. /85 /1980 () //	

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216	D-CRLMC/30589/2026	ROHIT @ PATI BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /65 /2025 () //	
217	D-CRLMC/30598/2026	DINABANDHU SAMANTARAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KANAS /49 /2019 () //	
218	D-CRLMC/30627/2026	BINOD BIHARI SAHU VS REPUBLIC OF INDIA(CBI)	JANMEAJAYA DASH VS	BHUBANESWAR CBI /18 /2006 () //	
219	D-CRLMC/30633/2026	DAKTAR @ SAMIYA RANJAN PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /14 /2017 () //	
220	D-CRLMC/30659/2026	LAXMI SWAIN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	POLASARA PS /126 /2008 () //	
221	D-CRLMC/30667/2026	BISWAJIT BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TUMUSINGA /234 /2026 () //	
222	D-CRLMC/30672/2026	SAMBARI KISKU VS STATE OF ODISHA	ANIRUDHA DAS VS	CANTONMENT ROAD /344 /2026 () //	
223	D-CRLMC/30673/2026	NIRANJAN ROUT VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	// () //	AOR20230000358C202600007
224	D-CRLMC/30676/2026	SUSIL KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SWETLANA DAS VS	BHUBANESWAR VIGILANCE /2 /2025 () //	AOD20240000748C202600013
225	D-CRLMC/30696/2026	PRASANJIT BISWAS VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /82 /2022 () //	
226	D-CRLMC/30703/2026	JAPABANDHU KAMPA VS STATE OF ODISHA	GOURI KUMAR RATH VS	/ /0 () //	
227	D-CRLMC/30708/2026	AKASH RANJAN PANDEY	JANAKI KANTA MAHAPATRA	PUINTALA /343 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/30720/2026	RAMESH CHANDRA MUDULI @ RAMESH MUDULI	ABAKASH NANDA	BARANGA /342 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/30731/2026	HEMANTA GARNAYAK	JUGALA KISHORE PANDA	ANGUL TOWN /250 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/30738/2026	SURYAKANTA NAYAK @ RAHUL	DIGAMBARA MISHRA	TIRTOL /77 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/30742/2026	SURYAKANTA NAYAK @ RAHUL	DIGAMBARA MISHRA	TIRTOL /547 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/30752/2026	M/S. EAST COAST CONSTRUCTIONS AND INDUSTRIES	ABHIRAM PRASAD DHAL	/ /0	
		VS	VS	()	
		UNION OF INDIA, CENTRAL EXCISE CUSTOMS AND SERVICE TAX DEPTT.		//	
233	D-CRLMC/30766/2026	RUKSANA BEGAM	MRUGANKA MAULI PATNAIK	JATNI P.S. /355 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/30767/2026	NIBARAN PARIDA	LAXMINARAYAN RAYATSINGH	BASUDEVPUR /291 /2018	AOD20240000645C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/30788/2026	BAISAKHI PANDA	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMP/30525/2026	SHRIKANT JENA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMP/30534/2026	ISHWAR PUJARI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMP/30538/2026	MENAKA BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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239	D-CRLMP/30543/2026	STATE OF ODISHA SUNITA MANJARI SENAPATI VS	DEEPALI MAHAPATRA VS	// / /0 0	
240	D-CRLMP/30574/2026	STATE OF ODISHA RAMANARAYAN BAL VS	AAYUSH KUMAR VS	// / /0 0	
241	D-CRLMP/30582/2026	STATE OF ODISHA RANJIT KUMAR DAS VS	SISIRA PANIGRAHI VS	// / /0 0	
242	D-CRLMP/30595/2026	STATE OF ODISHA SUBRAT KUMAR DAS VS	BADRINARAYAN PANDA VS	// / /0 0	
243	D-CRLMP/30601/2026	STATE OF ODISHA JHARA MAYEE SAHOO VS	ASHOK KUMAR SAHOO VS	// / / 0	AOD20240000557C202600123
244	D-CRLMP/30602/2026	STATE OF ODISHA GANESWAR SAHOO VS	ASHOK KUMAR SAHOO VS	// / / 0	AOD20240000557C202600124
245	D-CRLMP/30613/2026	CHINMAYEE PATRA SUJATA PRADHAN VS	UMAKANTA BARIK VS	// / /0 0	
246	D-CRLMP/30622/2026	STATE OF ODISHA KABITA JENA VS	SURYAKANTA DWIBEDI VS	// / /0 0	
247	D-CRLMP/30681/2026	STATE OF ODISHA SK HUSSAIN BUX VS	DOLAGOBINDA MOHAPATRA VS	// / / 0	AOR20230000065C202600029
248	D-CRLMP/30682/2026	STATE OF ODISHA CHOUDHARY DWARIKANATH DAS VS	SHREYANSH RAJGURU VS	// / /0 0	
249	D-CRLMP/30683/2026	STATE OF ODISHA SRIPATI CHARAN BADAJENA VS	MANAS KUMAR CHAND VS	// / /0 0	
		STATE OF ODISHA		//	

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250	D-CRLMP/30700/2026	SASMITA NAYAK VS STATE OF ODISHA	DHRUBABALA MOHANTY VS STATE OF ODISHA	// 0 0 //	
251	D-CRLMP/30722/2026	SUBASINI DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS STATE OF ODISHA	// 0 0 //	
252	D-CRLMP/30725/2026	BISMAINI PATRA @ BISMAINI SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS STATE OF ODISHA	// 0 0 //	
253	D-CRLREV/30510/2026	DEEP DOM VS STATE OF ODISHA	UMA SHANKAR PATEL VS STATE OF ODISHA	TALSARA /209 /2026 0 //	AOR20220000263C202600098
254	D-CRLREV/30669/2026	SUBRAT NAIK @ SUBHRATA NAIK @ SUBRATA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS STATE OF ODISHA	KEONJHAR SADAR /230 /2026 0 //	AOD20240000364C202600234
255	D-CRLREV/30689/2026	SARALA JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS STATE OF ODISHA	TIRTOL /56 /2005 0 //	
256	D-CRLREV/30691/2026	RATNAKAR NAYAK VS TAPAN SAHOO	PARTHA SARATHI DAS VS TAPAN SAHOO	// 0 0 //	AOD20240000364C202600233
257	D-EXP/47017/2026	JADABANANDA SAHOO VS SUBHA SHARMA, SECRETARY, WATER RESOURCES DEPARTMENT	MOHIT KUMAR PATI VS SUBHA SHARMA, SECRETARY, WATER RESOURCES DEPARTMENT	// 0 0 //	AOR20220001535C202600316
258	D-EXP/47139/2026	SANKAR NARAYAN CHOUDHURY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 0 //	
259	D-EXP/47157/2026	MAMAA SARKAR VS SOMESH KUMAR PADHYA IAS	SARBESWAR SAHOO VS SOMESH KUMAR PADHYA IAS	// 0 0 //	AOD20220004505C202600114
260	D-EXP/47288/2026	FIROZ KUMAR PRADHAN VS MAHANADI COALFIELD LIMITED, SAMBALPUR	SHASHI BHUSAN JENA VS MAHANADI COALFIELD LIMITED, SAMBALPUR	// 0 0 //	
261	D-EXP/47342/2026	SAIRAJ DALAI	ADV.	//	

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		VS	VS	0	
		THE SUPERINTENDING ENGINEER, BHANJANAGAR IRRIGATION DIVISION, GANJAM		//	
262	D-FAO/46989/2026	PREMPATI DEVI	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-FAO/46990/2026	SILPA DEVI	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-FAO/46992/2026	SANJUKTA NAYAK	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-FAO/46994/2026	KAILASH CHANDRA PATRA	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-FAO/46996/2026	LABA BAG	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
267	D-FAO/47082/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar	PRAGANTHA, HUMANESWAR	//	
		VS	VS	0	
		SANJAY KUMAR JENA		//	
268	D-FAO/47097/2026	RAMAKRUSHNA DAS	MANORANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-FAO/47115/2026	KARUNAKAR GOCHHAYAT	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-FAO/47225/2026	DR. SANDHYARANI HARICHANDAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-FAO/47249/2026	SUBAS @ SUBASH CHANDRA ROUT	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-FAO/47294/2026	MANAGING COMMITTEE OF SATLAMA GIRLS HIGH SCHOOL, SATLAMA, BARGARH	SUNOOL, SWARNMAHA	//	
		VS	VS	0	

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273	D-JCRLA/30685/2026	STATE OF ODISHA JAGANNATH MOHANTA VS	ADV. VS	// BADAMPAHAD /63 /2022 0	
274	D-MACA/47032/2026	STATE OF ODISHA NITYANANDA ROUT VS	BISHNU BRATA SINGH VS	// // 0	
275	D-MACA/47043/2026	RABINDRA BAG ANITA ROUT VS	BISHNU BRATA SINGH VS	// // 0	
276	D-MACA/47045/2026	MOHAMMAD ASIF B KHAN UTTAM KUMAR SAHU VS	BISHNU BRATA SINGH VS	// // 0	
277	D-MACA/47108/2026	HALIMA BIBI THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar VS	CHHOTU SINGH VS	// // 0	
278	D-MACA/47318/2026	PHULA BEHERA KUMAR PATRA VS	PABITRA KUMAR NAYAK VS	// // 0	
279	D-MATA/47061/2026	SARAT KUMAR SAHOO SMRUTI RANJAN MAHAPATRA VS	RABINDRANATAH BARIK VS	// // 0	AOR20220004220C202600023
280	D-MATA/47105/2026	SUJATA DAS PARTHA SARATHI PANDA VS	UMA CHARAN MISHRA VS	// // 0	
281	D-MATA/47161/2026	PRIYANKA PRIYADARSHINI PANDA SHUBHALAXMI SATAPATHY VS	TRILOCHAN DASH VS	// // 0	
282	D-RPFAM/47076/2026	MANOJ KUMAR MISHRA JITENDRA KUMAR DALAI VS	AMITAV TRIPATHY VS	// // 0	
283	D-RPFAM/47102/2026	SUMITRA DALAI DIBAKAR SAHOO VS	APARESH BHOI VS	// // 0	
		PRATIMA SAHOO		//	

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284	D-RPFAM/47303/2026	TARUNA KUMAR GADABAD VS SUBHALAXMI LENKA	SANDEEP RATH VS	// 0 //	
285	D-RSA/47012/2026	SANJAY AGARWAL VS PRITHA AGARWAL	PATITAPABAN PANDA VS	// 0 //	
286	D-RSA/47141/2026	PHULMATI ORAM VS DUKHI ORAM	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
287	D-RSA/47142/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	BRAHMANANDA TRIPATHY VS	// 0 //	
288	D-RSA/47234/2026	SAMBHUNATH JENA VS PADHANPADA CO OPERATIVE SOCIETY, BHADRAK	HIMANSHU SEKHAR PANDA VS	// 0 //	
289	D-RSA/47325/2026	HRUSHIKESH KHETI VS LOKNATH BAGHAR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
290	D-RVWPET/46939/2026	UNION OF INDIA VS DR.KANISHKA DAS	RAJESH KUMAR MAHAPATRA, S.C. GOVT OF INDIA VS	// 0 //	AOR20220001353C202600006
291	D-RVWPET/47016/2026	GADADHAR KUNAR VS STATE OF ODISHA	ADV VS	// 0 //	AOR20220001535C202600317
292	D-RVWPET/47182/2026	LAXMI MOHAPATRA VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //	
293	D-TRP(C)/47103/2026	TAPASWINI BEHERA VS SANTOSH KUMAR BEHERA	ASHOK DAS VS	// 0 //	
294	D-TRP(C)/47159/2026	MUKESH KUMBHAR VS UMAKANTI TANDI	MANAS KUMAR CHAND VS	// 0 //	
295	D-TRP(C)/47167/2026	SWATISNIGDHA ROUT	Prashanta Nayak	//	AOR20220001582C202600021

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		VS	VS	0	
		ARABINDA KHUNTIA		//	
296	D-WA/47247/2026	TAPATI NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA, BHUBANESWAR		//	
297	D-WP(C)/46936/2026	CHAKRADHAR DEEP	SUSHANTA KUMAR MISHRA	//	
	WP(C)/32527/2026	VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/46938/2026	RABINDRA SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/46940/2026	PRAGYAN SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/46941/2026	BIJAYA KUMAR PAREKH	ABHISHEK SAHOO	//	AOD20240000942C202600015
	WP(C)/32550/2026	VS	VS	0	
		STATE TAX OFFICER, CT AND GST BALANGIR CIRCLE, BALANGIR		//	
301	D-WP(C)/46942/2026	PUSPALATA GOCHHAYAT	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/46943/2026	TRINATH MOHAPATRO	HARAPRASAD PANDA	//	AOR20220001711C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/46944/2026	NIRANJAN BEHERA	SANJIB MOHANTY	//	AOR20220001611C202600198
		VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
304	D-WP(C)/46945/2026	PRAKASH CHANDRA MALIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/46946/2026	PRANAB DAS	OMKAR DEV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/46947/2026	RABINDRA KUMAR BARIK	SANJIB MOHANTY	//	AOR20220001611C202600196
		VS	VS	0	

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307	D-WP(C)/46948/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY NALINI PRAVA MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// // 0 //	
308	D-WP(C)/46950/2026	RAMA NATH NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600313
309	D-WP(C)/46951/2026	SASEE BHOOSAN PATTANAYAK VS ODISHA INFORMATION COMMISSION	AKHAND VS	// 0 //	AOD20230000748C202600014
310	D-WP(C)/46952/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600314
311	D-WP(C)/46953/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
312	D-WP(C)/46954/2026	LAKSHMAN KUMAR PATASANI VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600197
313	D-WP(C)/46955/2026	ABINASH MOHANTY VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //	
314	D-WP(C)/46956/2026	PITABASH SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600195
315	D-WP(C)/46957/2026 WP(C)/32541/2026	M/S SHREE GANESH BUILDCON PRIVATE LIMITED, KASHAKA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, KATAKA	KASHAKA TRIPATHY VS	// 0 //	
316	D-WP(C)/46958/2026	SATRUGHAN BHOI VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
317	D-WP(C)/46959/2026	KHIROD KUMAR BISWAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	

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318	D-WP(C)/46960/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
319	D-WP(C)/46963/2026	BARUNA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
320	D-WP(C)/46965/2026	PRAGATI PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
321	D-WP(C)/46972/2026	JAGANNATH KHILLO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
322	D-WP(C)/46973/2026	MANAGING COMMITTEE OF ANCHALIK HIGH SCHOOL, KULWA, NAMAK, PATRA VS STATE OF ODISHA	PRADYUMN KUMAR MALICK VS	// 0 //	
323	D-WP(C)/46974/2026	GITA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
324	D-WP(C)/46976/2026	ASHIS KUMAR PATTNAIK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
325	D-WP(C)/46977/2026	SABHAPATI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
326	D-WP(C)/46980/2026	SRIKANTA SWAIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
327	D-WP(C)/46981/2026	SASWATEE NATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
328	D-WP(C)/46985/2026	NABAKISHORE PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
329	D-WP(C)/46986/2026	RENUBALA DAS	BIJAYA KUMAR PATTANAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/46987/2026	AJIT ADABAR	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/46997/2026	BRIDGE AND ROOF CO.(INDIA) LTD., KOLKATA	JYOTIRMAYA PRASAD BEHERA	//	
	WP(C)/32536/2026	VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/46999/2026	PRIYABRATA BEHERA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/47002/2026	NABITA SABAR	PABITRA KUMAR PAIK	//	AOD20220004143C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/47003/2026	BHAGYALATA JENA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/47004/2026	MANOJ KUMAR DASH	SUCHISMITA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/47006/2026	BISWARANJAN JENA	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202600063
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/47007/2026	NIROJ KISHORE MOHANTY	MANAS PATI	//	AOR20220001535C202600313
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/47008/2026	ARCHANA MISHRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/47009/2026	SUDHANSU SEKHAR NAYAK	RAMAKRISHNA BISOI	//	AOD20240000311C202600079
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/47010/2026	SUDARSAN SAHU	RAMAKRISHNA BISOI	//	AOD20240000311C202600080
		VS	VS	0	

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341	D-WP(C)/47011/2026	STATE OF ODISHA		//	
	WP(C)/32562/2026	MUSLEHUTDDIN KHAN	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
342	D-WP(C)/47013/2026	STATE OF ODISHA		//	
		ADITYA BHOI	TIKERAM MEHER	//	
		VS	VS	0	
343	D-WP(C)/47014/2026	STATE OF ODISHA		//	
		M/S.FEEDER MODEL SCHOOL, JAJPUR	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
344	D-WP(C)/47021/2026	APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY.ELECTRICAL INSPECTOR, JAJPUR			
		RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
345	D-WP(C)/47022/2026	STATE OF ODISHA		//	
		RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
346	D-WP(C)/47023/2026	STATE OF ODISHA		//	
		RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
347	D-WP(C)/47024/2026	STATE OF ODISHA		//	
		RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
348	D-WP(C)/47025/2026	STATE OF ODISHA		//	
		JATIA SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
349	D-WP(C)/47027/2026	STATE OF ODISHA		//	
		RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
350	D-WP(C)/47028/2026	STATE OF ODISHA		//	
	WP(C)/32520/2026	DULLAVA CHANDRA BAL	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	
351	D-WP(C)/47029/2026	STATE OF ODISHA		//	
		KESAB CHANDRA SAHOO	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/47030/2026	BHABANI PRASAD MISHRA VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //	
353	D-WP(C)/47031/2026	SURESH CHANDRA SAHU VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
354	D-WP(C)/47033/2026	KIRANMALA RATH VS STATE OF ODISHA	AUROVIND PATTNAIK VS	// 0 //	
355	D-WP(C)/47034/2026	PARBATI SOREN VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS	// 0 //	
356	D-WP(C)/47036/2026	SUSHRI SASMITA SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
357	D-WP(C)/47037/2026 WP(C)/32540/2026	ELIZABETH EKKA VS STATE OF ODISHA	ABHAY KHANDLWAL VS	// 0 //	
358	D-WP(C)/47038/2026	SURENDRA TANTI VS COLLECTOR, KORAPUT	NEELAKANTHA PANDA VS	// 0 //	
359	D-WP(C)/47039/2026 WP(C)/32546/2026	PRASANNA BAG @ PRASANNA KUMAR BAG VS STATE OF ODISHA	ABHAY KHANDLWAL VS	// 0 //	
360	D-WP(C)/47040/2026 WP(C)/32545/2026	PRASANNA BAG@PRASANNA KUMAR BAG VS STATE OF ODISHA	ABHAY KHANDLWAL VS	// 0 //	
361	D-WP(C)/47041/2026	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //	
362	D-WP(C)/47042/2026 WP(C)/32552/2026	MAHENDRA MUNDA VS STATE OF ODISHA	ABHAY KHANDLWAL VS	// 0 //	
363	D-WP(C)/47044/2026	PUSPANJALI DEY	AMIYA KUMAR MOHANTY A	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/47046/2026	BISHNU CHARAN SWAIN	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/47047/2026	ARUN KUMAR NAIK	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/47048/2026	PANCHANAN SWAIN @ SURESH SWAIN	MAHES DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
367	D-WP(C)/47049/2026	BISHNU CHARAN SWAIN	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/47050/2026	SANGRAM SUBUDHI	MAHES DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
369	D-WP(C)/47051/2026	KALANDI CHARAN BEHERA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/47052/2026	DR. BASANTA KUMAR NAIK	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/47053/2026	GANESH MAHARATHY @ MAHARATHI	MAHES DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/47055/2026	SAI MANAS MISHRA	ARUNA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/47056/2026	MANAS RANJAN PANDA	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/47057/2026	BYOMOKESH MISHRA	RAMDAS ACHARY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/47058/2026	STATE OF ODISHA SUNIL KUMAR NANDA VS	KIRTAN DANG VS	// // 0	
376	D-WP(C)/47059/2026	STATE OF ODISHA BHANUJIRAO PATTNAIK VS	RAMDAS ACHARY VS	// // 0	
377	D-WP(C)/47062/2026	STATE OF ODISHA AKRURA BEHERA VS	RAMDAS ACHARY VS	// // 0	
378	D-WP(C)/47064/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	BISWABIHARI MOHANTY VS	// // 0	
379	D-WP(C)/47065/2026	STATE OF ODISHA GOURI RANBIDA VS	SARAT CHANDRA MEKAP VS	// // 0	
380	D-WP(C)/47066/2026	COLLECTOR, BARAGARH SIMANCHAL SAHOO VS	DEBA PRASAD MISHRA VS	// // 0	AOD20240000116C202600021
381	D-WP(C)/47068/2026	COMMISSIONER OF CT AND GST, ODISHA M/S. BB INFRA SOLUTION PVT. LTD., BHUBANESWAR VS	ARTISHREE TRIPATHY VS	// // 0	
382	D-WP(C)/47069/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK RAJLUXMI SAI DEO VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600049
383	D-WP(C)/47070/2026	STATE OF ODISHA DHANESWAR PRADHAN VS	NIRANJAN NAYAK VS	// // 0	
384	D-WP(C)/47072/2026	STATE OF ODISHA M/S SHREE LAXMI BHANDAR, BALESWAR VS	SABYASACHI PANDA VS	// // 0	
385	D-WP(C)/47073/2026	COMMISSIONER OF CT AND GST, CUTTACK BHAGABAN MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202600120
		STATE OF ODISHA		//	

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386	D-WP(C)/47074/2026	SRIDHAR PANDA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS STATE OF ODISHA	// 0 //	AOR20220004051C202600035
387	D-WP(C)/47075/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001207C202600072
388	D-WP(C)/47077/2026	PRAHALLAD NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/47078/2026 WP(C)/32554/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	PRINCE PATNAIK VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/47079/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/47080/2026	SUBHASISH KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/47081/2026	PUNYASHREE PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/47083/2026	M/S.DURGA FILING STATION, BALASORE VS THE COMMISSIONER OF CT AND GST, CUTTACK	SABYASACHI PANDA VS THE COMMISSIONER OF CT AND GST, CUTTACK	// 0 //	
394	D-WP(C)/47084/2026	ROKKAM RAJITA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/47085/2026	MERRY HALBA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/47086/2026	MANMOHAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/47087/2026	KISHORE CHANDRA NAYAK	MANORANJAN NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/47088/2026	SATYA SUNDAR ROUT	HARMOHAN DHAL (SR. ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/47090/2026	RAJENDRA NARAYAN PANDA	HARIPAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/47091/2026	JUDHISTI BEHERA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
401	D-WP(C)/47092/2026	SIBAJI BISWAL	NILAKANTHA JUJHARSINGH	//	
		VS	VS	0	
		SASMITA BISWAL		//	
402	D-WP(C)/47093/2026	SUBASH CHANDRA PANDA	MANORANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/47094/2026	SOUMYA RANJAN SAINT	MANORANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/47095/2026	KESHAB CHANDRA JENA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/47096/2026	PRAMODA PATRA	MANORANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/47098/2026	BASANTA KUMAR ROUT	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/47099/2026	DULAR SINGH MAJHI	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/47100/2026	JAYESH KUMAR PANCHAL	LOKESH KUMAR MEHER	//	
		VS	VS	0	

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409	D-WP(C)/47104/2026	STATE OF ODISHA BASANTI SUKLA VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
410	D-WP(C)/47106/2026	STATE OF ODISHA SK.SARAFAT ALI VS	BAMADEV BARAL VS	// // 0	
411	D-WP(C)/47107/2026	THE AUTHORISED OFFICER CUM CHIEF MANAGER, BHUBANESWAR NITYANANDA DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
412	D-WP(C)/47109/2026	STATE OF ODISHA SANTILATA PANDA VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
413	D-WP(C)/47110/2026	STATE OF ODISHA NIRANJAN PRADHAN VS	ARYA TRIPATHY VS	// // 0	
414	D-WP(C)/47111/2026	STATE OF ODISHA PRAFULLA KUMARI NAIK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
415	D-WP(C)/47112/2026	STATE OF ODISHA ALAKA BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
416	D-WP(C)/47113/2026	STATE OF ODISHA SUKANTIBALA NAYAK VS	RAMESH CHANDRA OJHA VS	// // 0	
417	D-WP(C)/47117/2026	AUTHORISED OFFICER, CENTRAL BANK OF INDIA, BHUBANESWAR SHYAM SUNDAR PRADHAN VS	DWARIKA PRASAD MOHANTY VS	// // 0	
418	D-WP(C)/47118/2026	PRAVAKAR NAYAK BAMAN CHARAN SAHOO VS	NARESH CHANDRA JENA VS	// // 0	
419	D-WP(C)/47119/2026	STATE OF ODISHA JADUNATH BARIK VS	NARESH CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/47120/2026	NIMAI CHARAN SAHU VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
421	D-WP(C)/47121/2026	KAMINI TUDU VS STATE OF ODISHA	SRIDHAR RATH VS VS	// 0 //	
422	D-WP(C)/47122/2026	M/S RAMESH CHANDRA SAUNTA VS THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA	MADAN MOHAN DAS VS VS	// 0 //	AOD20220004095C202600045
423	D-WP(C)/47123/2026	MANORANJAN PATRA VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
424	D-WP(C)/47124/2026	NIRANJAN ROUT VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
425	D-WP(C)/47125/2026	PUSPANJALI BHUYAN VS THE COMMISSIONER OF CT AND GST, ODISHA	JIBAN JYOTI PRADHAN VS VS	// 0 //	AOD20230000007C202600003
426	D-WP(C)/47126/2026	BIJAY KUMAR DAS VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	// 0 //	AOD20220004505C202600113
427	D-WP(C)/47127/2026	SUNIL KUMAR DAS VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
428	D-WP(C)/47128/2026	AMULYA KRUSHNA MOHANTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
429	D-WP(C)/47129/2026	DOLANANDA PRADHAN VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
430	D-WP(C)/47130/2026	SATYAJIT HOTA VS STATE OF ODISHA	NARESH CHANDRA JENA VS VS	// 0 //	
431	D-WP(C)/47131/2026	RAJ KISHORE MOHANTY	NARESH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/47132/2026	PRATAP KISHORE NAYAK	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/47133/2026	RAMESH CHANDRA DAS	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/47134/2026	NARAYAN CHANDRA DAS	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/47135/2026	AMAR PRASAD MISHRA	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/47136/2026	JAGABANDHU RAM	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/47137/2026	SRUTI RANJAN SAHOO	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		DISTRICT MAGISTRATE CUM COLLECTOR,KATAKA		//	
438	D-WP(C)/47138/2026	SUBAS CHANDRA AECH	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/47140/2026	JAYANTA KUMAR SEN	TANMAY MISHRA	//	
		VS	VS	0	
		THE MANAGING DIRECTOR, CENTRAL WAREHOUSING CORPORATION, HAUZ KHAS, NEW DELHI			
440	D-WP(C)/47143/2026	DHANANJAYA SAHOO	BIKRAM CHANDRA GHADI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/47144/2026	SANTILATA BISWAL	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/47145/2026	SANJAN KUMAR NAYAK	MADHAB LAL AGARWAL	//	
		VS	VS	0	

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443	D-WP(C)/47146/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA MANAGING COMMITTEE OF SRI RAM HIGH SCHOOL, JAYAPUR VS STATE OF ODISHA	ANUPAMA BISWAL VS VS	// // 0 //	
444	D-WP(C)/47147/2026	PRAVA RANJAN MISHRA VS DIRECTORATE OF MINOR MINERALS, BHUBANESWAR	SIDHARTH MISHRA VS VS	// 0 //	
445	D-WP(C)/47148/2026	K.R. PULP AND PAPERS LIMITED VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	// 0 //	AOR20220001631C202600305
446	D-WP(C)/47149/2026	M/S KALINGA ENTERPRISES VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS VS	// 0 //	AOD20240000796C202600027
447	D-WP(C)/47150/2026	SAMRAT PARIDA VS STATE OF ODISHA	JASHOBANTA DASH VS VS	// 0 //	
448	D-WP(C)/47151/2026	RANJITA PODH VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS VS	// 0 //	AOD20230000313C202600036
449	D-WP(C)/47153/2026	MANAGING COMMITTEE OF BARSINGA HIGH SCHOOL, BARSINGA VS STATE OF ODISHA	OLYBARRECHISDIPANKANAL VS VS	// 0 //	
450	D-WP(C)/47155/2026	SURENDRA PRASAD MAHAKUD VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS VS	// 0 //	
451	D-WP(C)/47162/2026	SHASHIKANTA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS VS	// 0 //	
452	D-WP(C)/47163/2026	KSHEEROD CHANDRA MUND VS STATE OF ODISHA	SIBAPRASAD PATI VS VS	// 0 //	
453	D-WP(C)/47165/2026	AUTHORISED OFFICER, BANK OF INDIA, JAYADEV VINSHUBHUBANESWAR VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	VS VS VS	// 0 //	

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454	D-WP(C)/47168/2026	UGRASEN MANGARAJ VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
455	D-WP(C)/47169/2026	BHABANI CHARAN BISWAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
456	D-WP(C)/47170/2026	M/S SRI SAI CONSTRUCTION VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	AOR20220001651C202600001
457	D-WP(C)/47171/2026	PARSURAM MALLICK VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
458	D-WP(C)/47172/2026	M/S SAMALESWARI INDUSTRIES PVT LTD VS THE AUTHORIZED OFFICER, REGIONAL OFFICE, UNION BANK OF INDIA	AMRITA MISHRA VS	// 0 //	AOD20240000186C202600080
459	D-WP(C)/47173/2026	GITANJALI ROUT VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
460	D-WP(C)/47174/2026	SUSHANTA KUMAR NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
461	D-WP(C)/47175/2026	DEBADATTA MOHANTY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
462	D-WP(C)/47176/2026	MANMATH KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
463	D-WP(C)/47177/2026	PRAKASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
464	D-WP(C)/47178/2026	DEEPAK KUMAR DORA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
465	D-WP(C)/47179/2026	BISWANATH DASH	DEEPAK KUMAR PANI	//	

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		VS	VS	0	
		SECURITIES AND EXCHANGE BOARD OF INDIA, MUMBAI		//	
466	D-WP(C)/47180/2026	TAPAN KUMAR PATRA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/47181/2026	SIBABRATA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/47183/2026	ANANTA KUMAR MAHALI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/47184/2026	DWITIMANJARI NAIK	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/47185/2026	LAXMIPRIYA DAS	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/47186/2026	PARAMANANDA MAJHI	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/47187/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL KUMAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/47188/2026	SUBASH BIVAR	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/47189/2026	DEBIPRASAD JENA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/47191/2026	MANMOHAN DAS	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/47192/2026	SIDHESWAR SAHOO	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	

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477	D-WP(C)/47193/2026	STATE OF ODISHA PUSPANJALI ROUT VS	SUBASH CHANDRA ROUTRAY VS	// // 0	
478	D-WP(C)/47194/2026	STATE OF ODISHA BISWAJIT SENAPATI VS	SUBHADUTTA ROUTRAY VS	// // 0	
479	D-WP(C)/47195/2026	STATE OF ODISHA SIDHESHWAR CHALA VS	SHIBANI SAMARPITA OJHA VS	// // 0	
480	D-WP(C)/47198/2026	STATE OF ODISHA SWAGAT KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
481	D-WP(C)/47199/2026	STATE OF ODISHA ITISREE DAS VS	SHIBANI SAMARPITA OJHA VS	// // 0	
482	D-WP(C)/47200/2026	STATE OF ODISHA HIMNASHU SEKHAR PANI VS	SAILABALA JENA VS	// // 0	
483	D-WP(C)/47201/2026	STATE OF ODISHA M/S SIGNODE INDIA LIMITED, JAJPUR VS	ISHWAR MOHANTY VS	// // 0	
484	D-WP(C)/47202/2026	ADDITIONAL COMMISSIONER (APPEALS), CGST AND CENTRAL EXCISE, BHUBANESWAR MANAGING COMMITTEE OF PABITRA VIDYAPITHA, KUNDAKUMAR, Bhubaneswar VS	KUNAL KUMAR SWAIN VS	// // 0	
485	D-WP(C)/47203/2026	STATE OF ODISHA ARPITA DAS VS	SHIBANI SAMARPITA OJHA VS	// // 0	
486	D-WP(C)/47204/2026	STATE OF ODISHA AKSHAYA KUMAR DAS VS	SAILABALA JENA VS	// // 0	
487	D-WP(C)/47205/2026	STATE OF ODISHA PRAVAKANTA MAJHI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// // 0 //	

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488	D-WP(C)/47206/2026	GOURIBALA DUTTA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
489	D-WP(C)/47207/2026	RASMI RANJAN PAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
490	D-WP(C)/47208/2026	NIRANJAN GADISHYAM VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
491	D-WP(C)/47209/2026	ANIMA PRADHAN VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
492	D-WP(C)/47210/2026	MUROLILAL BHITO VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
493	D-WP(C)/47212/2026	AKRURA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //	
494	D-WP(C)/47213/2026	SATYA RANJAN NAIK @ SATYARANJAN NAIK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
495	D-WP(C)/47214/2026	SANJURANI GIRI VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //	
496	D-WP(C)/47215/2026	PRAVAT KUMAR MAHAPATRA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
497	D-WP(C)/47216/2026	JAGABANDHU PRADHAN VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
498	D-WP(C)/47217/2026	ASHOK KUMAR RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
499	D-WP(C)/47218/2026	P.LOVEENA	DEEPAJ SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/47219/2026	BARSHA AGARWALA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/47221/2026	SANJAYA KUMAR SAHOO	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/47222/2026	D.ARUNACHALAM	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/47223/2026	DILIP KUMAR PATNAIK	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ASST. COMMISSIONER OF STATE TAX, KATAK-I, KATAK		//	
504	D-WP(C)/47224/2026	BHANUMATI BEHERA	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/47226/2026	KRUSHNA CHANDRA BEHERA	ASIT KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/47227/2026	SANGEETA NISHIKA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/47228/2026	ALPANA PRAMANIK	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/47229/2026	HRUDANANDA PRADHAN	ASIT KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/47230/2026	PRAJNA PARAMITA SAHOO	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/47231/2026	SAROJ KUMAR JENA	SHASHANKA SEKHAR PATRA	//	
		VS	VS	0	

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511	D-WP(C)/47232/2026	STATE OF ODISHA ANUKUL CHANDRA MOHANTY VS	KRUSHNA CHANDRA RATHA VS	// // 0	
512	D-WP(C)/47233/2026	STATE OF ODISHA SUNIL KUMAR BEHERA VS	SHIBANI SAMARPITA OJHA VS	// // 0	
513	D-WP(C)/47236/2026	STATE OF ODISHA BASANTI KUMARI DAS VS	ULLASH CHANDRA MOHANTY VS	// // 0	
514	D-WP(C)/47237/2026	STATE OF ODISHA GITANJALI BALIARSINGH VS	SHIBANI SAMARPITA OJHA VS	// // 0	
515	D-WP(C)/47238/2026	STATE OF ODISHA DAMAYANTI MAHANTA VS	SHIBANI SAMARPITA OJHA VS	// // 0	
516	D-WP(C)/47239/2026	STATE OF ODISHA KUMUDA RANJAN JENA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
517	D-WP(C)/47240/2026	STATE OF ODISHA PUSPALATA NAYAK VS	SHIBANI SAMARPITA OJHA VS	// // 0	
518	D-WP(C)/47241/2026	STATE OF ODISHA GAJANAN PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
519	D-WP(C)/47243/2026	STATE OF ODISHA TARAKANTA JAL VS	SHIBANI SAMARPITA OJHA VS	// // 0	
520	D-WP(C)/47244/2026	STATE OF ODISHA SHANTILATA DASH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
521	D-WP(C)/47245/2026	STATE OF ODISHA KASHINATH PARIDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// // 0 //	

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522	D-WP(C)/47246/2026	GYANA RANJAN PADHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
523	D-WP(C)/47248/2026	DHIRAJ KUMAR MOHANTY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
524	D-WP(C)/47250/2026	MANORAMA DANDIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
525	D-WP(C)/47251/2026	SURYA KUMAR ROUT VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
526	D-WP(C)/47252/2026	PADMALAYA MOHAPATRA VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
527	D-WP(C)/47253/2026	MANJEET KUMAR TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
528	D-WP(C)/47254/2026	PRAHALAD ROUT VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
529	D-WP(C)/47255/2026	PRATIBODH ACHARYA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
530	D-WP(C)/47256/2026	SURATHA DAS VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
531	D-WP(C)/47257/2026	SAGARIKA PARIDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
532	D-WP(C)/47258/2026	DHANESWAR SAY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
533	D-WP(C)/47259/2026	BASANTI SWAIN	ANSHUMAN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/47261/2026	SALESTIN LAKRA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/47262/2026	PUSPA MINZ	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/47263/2026	DHARMESWAR GURU	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/47264/2026	ROHIT KUMAR PARIDA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/47265/2026	AIDA DEBENDRA RAO	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/47267/2026	CHAKRADHAR MEHER	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/47268/2026	BIBHUBRAT MOHAPATRA	GOURI KUMAR RATH	//	
		VS	VS	0	
		SUCHITRA MUNI		//	
541	D-WP(C)/47269/2026	SANTOSH KUMAR KARNA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/47270/2026	INDRAJIT BARIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/47273/2026	DR.SANTANU SENGUPTA	NIHAL RATH	//	
		VS	VS	0	
		ADDL. SECY. TO THE CHANCELLOR VEERA SURENDRA SAI UNIVERSITY OF TECH.-CUM-OSD , BBSR			
544	D-WP(C)/47274/2026	SAROJ KUMAR SAMANTA	PARTHA SARATHI NAYAK	//	
		VS	VS	0	

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545	D-WP(C)/47275/2026	STATE OF ODISHA FANINDRA KUMAR PALAI VS	PRASANNA KUMAR BEHERA VS	// // 0	
546	D-WP(C)/47277/2026	STATE OF ODISHA ABANIBHUSAN JENA VS	PRASANNA KUMAR BEHERA VS	// // 0	
547	D-WP(C)/47278/2026	STATE OF ODISHA JAYAKRUSHNA BEHERA VS	PRASANNA KUMAR BEHERA VS	// // 0	
548	D-WP(C)/47279/2026	STATE OF ODISHA BISWATOSH SINHA VS	JYOTIRMAY GUPTA VS	// // 0	
549	D-WP(C)/47282/2026	STATE OF ODISHA RADHA KRISHNA RATI VS	PRASANNA KUMAR BEHERA VS	// // 0	
550	D-WP(C)/47283/2026	STATE OF ODISHA AMARESH KUMAR DALABEHERA VS	NIRMAL RANJAN ROUTRAY VS	// // 0	
551	D-WP(C)/47284/2026	DR.SABITA SATAPATHY JITEN KUMAR PARIJA VS	MANORANJAN PADHI VS	// // 0	
552	D-WP(C)/47287/2026	STATE OF ODISHA JYOSTNA MANJORI ROUT VS	AMBUJA BANDHU PARIDA VS	// // 0	
553	D-WP(C)/47289/2026	STATE OF ODISHA ARTATRANA PATRA VS	JAGAJIBAN PRADHAN VS	// // 0	
554	D-WP(C)/47291/2026	STATE OF ODISHA SK.CHANDA VS	M.A.ALI VS	// // 0	
555	D-WP(C)/47292/2026	STATE OF ODISHA PREMSAGAR SAHU VS	SOURAV DAS VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/47293/2026	AMAR BALLAV SAHU VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
557	D-WP(C)/47295/2026	SIMASISHA MUDULI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
558	D-WP(C)/47296/2026	MANORANJAN MALLIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
559	D-WP(C)/47298/2026	JAGANNATH GOUDA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
560	D-WP(C)/47299/2026	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
561	D-WP(C)/47300/2026	RANJIT MARTHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
562	D-WP(C)/47301/2026	KALYANI BARAL VS SAMEER KUMAR NAYAK	SUVALAXMI DEVI VS	// 0 //	
563	D-WP(C)/47302/2026	MRUTUNJAYA BARIK VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
564	D-WP(C)/47304/2026	MADAN GOPAL AGARWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
565	D-WP(C)/47307/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
566	D-WP(C)/47308/2026	PRAFULLA KUMAR BHUYAN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //	
567	D-WP(C)/47309/2026	SANKAR SAHU	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/47310/2026	NAMITA JENA	PADMANAV CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/47311/2026	KAILASH CHANDRA SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/47313/2026	BABRUBAHAN LENKA	SUMANTA MALIK	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR			
571	D-WP(C)/47315/2026	PROMILA KUMARI SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/47316/2026	KARUNAKAR SWAIN	SUMANTA MALIK	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR			
573	D-WP(C)/47317/2026	RAJANIKANTA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/47319/2026	KALADHARINI SWAYAM SAHAYAK DAL, TUMBERIA, KALABANGAL, MAHANTA	MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/47321/2026	MEETASHREE BARIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/47322/2026	SARATUN BIBI	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/47323/2026	RANJAN KUMAR PATAJOSHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/47324/2026	KAMALAKANTA GHADIA	MAHESWAR MOHANTY	//	
		VS	VS	0	

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579	D-WP(C)/47326/2026	STATE OF ODISHA SRI RAM SCHOOL OF NURSING, BARGARH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
580	D-WP(C)/47327/2026	STATE OF ODISHA CHITTARANJAN TARASIA VS	SANGRAM JENA VS	// // 0	
581	D-WP(C)/47329/2026	STATE OF ODISHA ANJANA SAMAL VS	SANGRAM JENA VS	// // 0	
582	D-WP(C)/47330/2026	STATE OF ODISHA Swagatika Singh VS	SWAGATIKA SINGH VS	// // 0	LOD20260000349C202600001
583	D-WP(C)/47331/2026	State of Odisha, represented through the Principal Secretary to Government PRAHALLAD KHATUA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
584	D-WP(C)/47332/2026	STATE OF ODISHA JHARANA SETHY VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600199
585	D-WP(C)/47333/2026	STATE OF ODISHA AND OTHERS SAGAR BEHERA VS	SIBA PRASAD SWAIN VS	// // 0	
586	D-WP(C)/47334/2026	STATE OF ODISHA GITANJALI SETHY VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600200
587	D-WP(C)/47335/2026	STATE OF ODISHA AND OTHERS DEVADATTA SUBUDHI VS	SANGRAM JENA VS	// // 0	
588	D-WP(C)/47336/2026	STATE OF ODISHA RITASHREE DALAI VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600201
589	D-WP(C)/47337/2026	STATE OF ODISHA AND OTHERS SANJULATA JAGATI VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	// // 0	
		STATE OF ODISHA		//	

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590	D-WP(C)/47338/2026	SHIVA RANJAN SAHU VS STATE OF ODISHA	Dhananjaya Mund VS	// 0 //	AOR20220001492C202600246
591	D-WP(C)/47340/2026	SANJULATA JAGATI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
592	D-WP(C)/47341/2026	LIPSA MAHAPATRA VS STATE OF ODISHA AND OTHERS	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600202
593	D-WP(C)/47343/2026	SADHURAM HANTAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
594	D-WP(C)/47345/2026	GURUCHARAN MISHRA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
595	D-WP(C)/47346/2026	NARASINGH GOPAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
596	D-WP(C)/47348/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
597	D-WP(C)/47350/2026	HRUSIKESH MOHANTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
598	D-WP(C)/47351/2026	PRABHAS KUMAR GHANTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
599	D-WP(C)/47352/2026	RAMA JENA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
600	D-WP(C)/47353/2026	J.SAIRAJA DORA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
601	D-ABLAPL/30507/2026	SUDARSAN GAHAN	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /657 /2026	AOR20220001558C202600199

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/30515/2026	CHANDRAKANT BIR @ BEERA	SUDHIR RANJAN MOHAPATRA	MOHANA /146 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/30518/2026	ANIL BALIARSINGH	BYOMAKESH TRIPATHY	MANCHESWAR P.S. /739 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/30526/2026	BIKASH KUMAR LENKA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/30528/2026	SANGRAM KESHARI ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/30531/2026	PANCHANAN SAHU	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /209 /2026	AOR20220001487C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/30535/2026	SIBA SANKAR DAS	AVIRAM PATRA	CAPITAL P.S. /681 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/30536/2026	LOKANATH SINGH	JNYANANANDA PANDA	MUDANPUR RAMPUR /70 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/30540/2026	NISCHALANANDA PATRA @ PANCH	AMITAV TRIPATHY	PHIRINGIA /74 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/30542/2026	KAILASH BHUYAN @ KAILAS CHANDRA BHUYAN	BISWORANJAN SWAIN	SALIPUR /572 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/30549/2026	AJU MANDAL @ ARABINDA MANDAL	ANITA SAHOO	Bamapada (Industrial Area) /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/30550/2026	MANTU DASH @ MANTU DAS	SUDHANSU SEKHAR DASH	DHAMNAGAR /318 /2026	
		VS	VS	()	

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613	D-ABLAPL/30552/2026	STATE OF ODISHA SAROJINI SETHI VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI MODEL /318 /2026 ()	
614	D-ABLAPL/30553/2026	STATE OF ODISHA SASIKANT BASANTIA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// PARADEEP LOCK /292 /2026 ()	AOD20260000401C202600033
615	D-ABLAPL/30556/2026	STATE OF ODISHA RAJESH BHUTIA VS	BIBHUTI RANJAN MOHANTY VS	// ANGUL SADAR PS /56 /2023 ()	
616	D-ABLAPL/30558/2026	STATE OF ODISHA NIRANJAN MALLICK VS	SISIR KUMAR NAYAK VS	// MANCHESWAR P.S. /619 /2026 ()	
617	D-ABLAPL/30563/2026	STATE OF ODISHA NABIN BARIK VS	SANTOSH KUMAR DASH VS	// SATYABADI /381 /2026 ()	
618	D-ABLAPL/30569/2026	STATE OF ODISHA UMAKANTA GIRI VS	DIBAKAR BISWAL VS	// BHOGRAI /287 /2026 ()	AOD20240000007C202600010
619	D-ABLAPL/30577/2026	STATE OF ODISHA SATRUGHNA PATRA VS	BIRAJA PRASANNA DAS VS	// ODAGAON /375 /2026 ()	
620	D-ABLAPL/30579/2026	STATE OF ODISHA GULSHAN KUMAR NAYAK @ GULSAN VS	SWETA ROUTRAY VS	// BADAMBADI /473 /2026 ()	
621	D-ABLAPL/30580/2026	STATE OF ODISHA TUMANATH MAJHI VS	SAROJ KUMAR PADHY VS	// NANDAPUR /46 /2020 ()	
622	D-ABLAPL/30581/2026	STATE OF ODISHA PRATAP HATI @ PRATAP VS	SWETA ROUTRAY VS	// BADAMBADI /473 /2026 ()	
623	D-ABLAPL/30583/2026	STATE OF ODISHA SATYABHAMA SENA VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /569 /2025 () //	

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624	D-ABLAPL/30584/2026	NARA MALICK @ PARAMESWAR MALICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /125 /2024 () //	
625	D-ABLAPL/30586/2026	RAJA SAHOO @ MANORANJAN SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /692 /2026 () //	
626	D-ABLAPL/30587/2026	SOUMYA RANJAN BASTIA @ SONU BASTIA VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //	
627	D-ABLAPL/30588/2026	SANKAR PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /301 /2026 () //	AOR20220001311C202600139
628	D-ABLAPL/30590/2026	SAMBIT DAS @ GOLI VS STATE OF ODISHA	SWETA ROUTRAY VS	BADAMBADI /473 /2026 () //	
629	D-ABLAPL/30596/2026	CHANDRASHEKHAR SINDOR@CHIKU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAWAPARA /230 /2026 () //	AOR20220001303C202600052
630	D-ABLAPL/30597/2026	BAINA DASH @ NIBAS DASH @ NIBASH DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /295 /2026 () //	
631	D-ABLAPL/30603/2026	JIBAN JENA @ JIBAN KUMAR JENA @ SIBA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2026 () //	
632	D-ABLAPL/30606/2026	BUTU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /116 /2026 () //	
633	D-ABLAPL/30608/2026	SACHIN AGRAWAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //	
634	D-ABLAPL/30611/2026	JHUNU RANI SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	DHARAKOT PS /320 /2026 () //	AOR20220001311C202600141
635	D-ABLAPL/30614/2026	BAURIBANDHU PARIDA @ BABULI PARIDA	SRICHARAN DAS	NIMAPADA /107 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/30616/2026	GANESH DALEI	DEEPAK PANDA	SEA BEACH /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/30619/2026	TARANISEN BAGHA	PRANAY KUMAR MAHARAJ	JUDUM /71 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/30620/2026	RAJIB BOYE	SURYAKANTA DWIBEDI	BELPARA /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/30623/2026	SAGAR SAHOO @ BUBU	SANTOSH KUMAR MAHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/30624/2026	BIJAYA KUMAR MUDULI @ HAPPY MUDULI	SIDDHARTH GOUTAM DAS	SAHID NAGAR P.S. /492 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/30628/2026	SUMITAV CHANDAN DAS	SIDDHARTH GOUTAM DAS	DHAULI PS /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/30629/2026	TANISH TEJASWI NAYAK	SIDDHARTH GOUTAM DAS	AIRPORT /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/30630/2026	KRUSHNA CHANDRA BEHERA	RASHMIKANTA MAHALIK	MADHUPATNA /428 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/30634/2026	AJIT SENAPATI	SATYAM DAS PATTANAIAK	NIHALPRASAD /208 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/30637/2026	SUMANTA SAHU	RAKESH BEHERA	KUNDHEIGOLA /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/30638/2026	DAINA KUMAR SAHU	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	

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647	D-ABLAPL/30639/2026	STATE OF ODISHA ROHIT NAYAK VS	BISWABHUSAN DAS VS	// TIRTOL /427 /2026 ()	
648	D-ABLAPL/30642/2026	STATE OF ODISHA RAHUL KUMAR GIRI VS	AMULYA RATNA PANDA VS	// JALESWAR /580 /2026 ()	
649	D-ABLAPL/30643/2026	STATE OF ODISHA DEBASIS GHADAI VS	RANJIT MOHANTY VS	// MAHILA P.S. BUXIBAZAR /28 /2026 ()	
650	D-ABLAPL/30644/2026	STATE OF ODISHA MADHAB DIGAL VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /11 /2026 ()	
651	D-ABLAPL/30645/2026	STATE OF ODISHA BASUDEV PATRA VS	AMULYA RATNA PANDA VS	// JAJPUR ROAD /546 /2026 ()	
652	D-ABLAPL/30646/2026	STATE OF ODISHA DIPU@SUMAN SAHOO VS	JAYADEBA BEHERA VS	// RANPUR /249 /2026 ()	AOD20240000366C202600157
653	D-ABLAPL/30647/2026	STATE OF ODISHA DJ SONU@SK SARAFRAZ VS	KULDEEP MOHANTY VS	// BALASORE TOWN /166 /2026 ()	AOD20240000012C202600304
654	D-ABLAPL/30651/2026	STATE OF ODISHA DEBAN ROUT VS	BISWARANJAN DALAI VS	// MAHANGA /13 /2026 ()	AOR20220003722C202600186
655	D-ABLAPL/30653/2026	STATE OF ODISHA ARUNA KUMAR SETHI VS	BISWARANJAN DALAI VS	// MAHANGA /400 /2026 ()	AOR20220003722C202600187
656	D-ABLAPL/30654/2026	STATE OF ODISHA TAPU@TAPAN PARIDA VS	JAYADEBA BEHERA VS	// KANAS /225 /2026 ()	AOD20240000366C202600156
657	D-ABLAPL/30655/2026	STATE OF ODISHA PARMANAND AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// / /0 () //	

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658	D-ABLAPL/30656/2026	SATYANARAYAN SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	// () //	AOR20220001631C202600304
659	D-ABLAPL/30657/2026	ASHOK PRADHAN@ASHOK KUMAR VS STATE OF ODISHA	JAYADEBA BEHERA VS VS	RANPUR /332 /2026 () //	AOD20240000366C202600158
660	D-ABLAPL/30660/2026	PRAMILA NAYAK AND OTHERS VS State Of Odisha	PARTHA SARATHI DAS VS VS	// () //	AOD20240000364C202600236
661	D-ABLAPL/30661/2026	SANJUKTA SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS VS	NILGIRI /425 /2026 () //	
662	D-ABLAPL/30668/2026	K.SHIVANI VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	PADWA /30 /2026 () //	AOR20220003722C202600188
663	D-ABLAPL/30671/2026	PINKI AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS VS	/ /0 () //	
664	D-ABLAPL/30675/2026	DURYODHAN PAHAL @ DURYADHAN @ BULU VS STATE OF ODISHA	JAYDEEP PAL VS VS	BRAHMAGIRI /510 /2026 () //	
665	D-ABLAPL/30677/2026	BHAKTA SETHI VS STATE OF ODISHA	PREETAM MISHRA VS VS	BAUNISUNI /178 /2026 () //	
666	D-ABLAPL/30679/2026	SANDEEP GIRI @ SANDIP GIRI VS STATE OF ODISHA	SURESH KUMAR PANDA VS VS	JAGATPUR /640 /2026 () //	
667	D-ABLAPL/30684/2026	SAMBARI KISKU VS STATE OF ODISHA	ANIRUDHA DAS VS VS	CANTONMENT ROAD /344 /2026 () //	
668	D-ABLAPL/30687/2026	SAMUJA GOPAL SAMANTARA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS VS	PURI TOWN /664 /2026 () //	
669	D-ABLAPL/30694/2026	NALINI PRAVA LENKA	GYANA RANJAN MAHAPATRA	BHUBAN /54 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/30695/2026	BIKRAM KESHARI RATH	BINI MISHRA	GOP /260 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/30697/2026	PURUSOTTAM DAS	AJAYA KUMAR JENA	KAMARDA /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/30701/2026	BUDHIRAM @ PRADEEP KUMAR BARIK	BASANTA KUMAR DAS	ANANTPUR /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/30702/2026	AJIT KUMAR JENA	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /591 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/30704/2026	SRIKHANDA KOUSALAYA	SIDHARTHA SANKAR RAY (2)	AMBADOLA /181 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/30705/2026	GITANJALI MALIK @ CHUMUKI MALIK	DALIRANI BEHURAY	BADACHANA /229 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/30706/2026	NARENDRA KUMAR MALIK	SIVA SANKAR CHAINI	SABARANG /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/30709/2026	BICHITRANANDA JENA	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /591 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/30710/2026	SUDARSHAN SAHOO	ARIJEET MISHRA	PATTAMUNDAI /403 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/30712/2026	SAMBIT MALIK	ARIJEET MISHRA	RAJNAGAR /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/30713/2026	MINATI NAYAK	SARAT KUMAR JENA	KHALLIKOTE /764 /2026	
		VS	VS	()	

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681	D-ABLAPL/30714/2026	STATE OF ODISHA TARANI JENA @ KALIA VS	ARIJEET MISHRA VS	// PATTAMUNDAI /374 /2026 ()	
682	D-ABLAPL/30715/2026	STATE OF ODISHA HARAMOHAN PAHAL VS	JAYDEEP PAL VS	// BRAHMAGIRI /510 /2026 ()	
683	D-ABLAPL/30716/2026	STATE OF ODISHA SISHUDEB SAHU VS	SARAT KUMAR JENA VS	// BARGARH SADAR /327 /2026 ()	
684	D-ABLAPL/30718/2026	STATE OF ODISHA RASMIKANTA DAS @ BABUL SETHY VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /404 /2026 ()	
685	D-ABLAPL/30721/2026	STATE OF ODISHA ABHIJIT DAS VS	ARIJEET MISHRA VS	// JAJPUR ROAD /539 /2026 ()	
686	D-ABLAPL/30724/2026	STATE OF ODISHA SHIVAM SENAPATI @ SIBAM SENAPATI VS	ARIJEET MISHRA VS	// AUL /209 /2025 ()	
687	D-ABLAPL/30728/2026	STATE OF ODISHA AKASH MAHANANDIA VS	AMIT KUMAR SAHU VS	// NARAYANPATNA /70 /2026 ()	
688	D-ABLAPL/30729/2026	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	BIBHUTI RANJAN SWAIN VS	// NANDANKANAN /84 /2020 ()	
689	D-ABLAPL/30732/2026	STATE OF ODISHA LALATENDU MOHAPATRA VS	SMRUTI RANJAN NAYAK VS	// JODAPADAR /218 /2026 ()	
690	D-ABLAPL/30733/2026	STATE OF ODISHA SATYARANJAN PANDA VS	AMIT KUMAR SAHU VS	// MATHILI /136 /2026 ()	
691	D-ABLAPL/30734/2026	STATE OF ODISHA RAKESH KUMAR NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// INFOVALLY UPD BHUBANESWAR /401 /2026 () //	

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692	D-ABLAPL/30735/2026	JAGABANDHU BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /80 /2026 () //	
693	D-ABLAPL/30737/2026	TRILOCHAN THATI @ NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /7 /2022 () //	
694	D-ABLAPL/30739/2026	AKASH MAHANANDIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /71 /2026 () //	
695	D-ABLAPL/30745/2026	RADHASHYAM SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
696	D-ABLAPL/30746/2026	BINITA KERKETTA @ BENITA KINDO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LAIMURA /64 /2026 () //	
697	D-ABLAPL/30751/2026	SUAIB VS STATE OF ODISHA	Dhananjaya Mund VS	/ / () //	AOR20220001492C202600247
698	D-ABLAPL/30754/2026	RABINDRA SING VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ / () //	AOR20220002787C202600142
699	D-ABLAPL/30755/2026	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO @ SANTOSH VS STATE OF ODISHA	SANTOSH KUMAR SAHOO @ SANTOSH VS	KHUNTUNI /296 /2026 () //	
700	D-ABLAPL/30756/2026	SURYA PRADHAN VS State Of Odisha	Bijay Kumar Behera VS	/ / () //	AOR20220001736C202600252
701	D-ABLAPL/30757/2026	RAJA @ BHARATIYA BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /291 /2026 () //	
702	D-ABLAPL/30758/2026	BUTU ALIAS RASHMIRANJAN MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ / () //	AOR20220002787C202600141
703	D-ABLAPL/30762/2026	SAMIR PARIDA	MANOJA KUMAR KHUNTIA	JALESWAR /146 /2026	

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		VS	VS	0	
		STATE OF ODISHA		//	
704	D-ABLAPL/30765/2026	RAKESH RANJAN JENA	MANORANJAN MOHAPATRA	NARASINGHPUR /116 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
705	D-ABLAPL/30772/2026	LABA @ NABA MOHAPATRA	SARAT KUMAR JENA	BEGUNIAPADA /525 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
706	D-ABLAPL/30773/2026	SUBRAT BEHERA	DALIRANI BEHURAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
707	D-ABLAPL/30779/2026	ANITA PATRA	BHABANI SHANKAR DASPARIDA	LINGARAJ P.S. /274 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
708	D-ABLAPL/30786/2026	SIBA BEHERA @ SIBA PRASAD BEHERA	PITAMBAR JENA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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